

HCC No. 74/2016

**HIGH COURT OF KARNATAKA,
HIGH COURT BUILDINGS, BENGALURU-1
DATED: 01st APRIL 2017.**

BRIEF RE-TENDER NOTIFICATION

Re-tender is called by the High Court of Karnataka, Bengaluru for procurement of 897 nos. of Display Board Monitor with Thin client and 897 nos. of Extra Monitor with Splitter to be installed in the Sub-ordinate Courts in the Karnataka State Judiciary under phase-II of e-Courts Project, Hon'ble Supreme Court of India, New Delhi through e-procurement portal of Centre for e-Governance, Bengaluru

The last date to upload the tender is fixed as **17.04.2017 at 6.00 PM** For more details visit <https://eproc.karnataka.gov.in> website.

Sd/-
**(T. G. SHIVASHANKARE GOWDA)
REGISTRAR (COMPUTERS) AND
TENDER INVITING AUTHORITY
HIGH COURT OF KARNATAKA,
BENGALURU.**